

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-309
IB-1806/ND/2019

IN THE MATTER OF:

Mr. Ashok Seth

Vs

M/s. Gold Wine Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 09.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Ms. Appabrita Saha

For the Respondent

: Adv. S.M. Sundaram

ORDER

Ld. Counsels for both the parties have put in appearance and submitted that talks of settlement are going on between the parties. List the case on 03.02.2020.

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(K.K. VOHRA)
MEMBER (T)

sdl -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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